GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 598
TO BE ANSWERED ON FEBRUARY 04, 2021

ARHCs IN MAHARASHTRA

NO. 598. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:
Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of Government buildings which are being used under the Affordable Rental Housing Complexes (ARHCs) scheme for migrants workers/urban poor in the cities of Maharashtra;

(b) the number of new ARHCs whose construction have been started in Maharashtra;

(c) the number of migrant workers/urban poor residing in each of the complex in the city of Maharashtra; and

(d) the steps being taken to ensure that adequate social distancing is followed in such complexes to prevent the spread of COVID-19?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (d): Scheme for Affordable Rental Housing Complexes (ARHCs), a sub-scheme under Pradhan Mantri Awas Yojana - Urban (PMAY-U), for providing accommodation at affordable rent to urban migrants/poor has been launched on 31.07.2020. States/Union Territories (UTs)/Urban Local Bodies (ULBs) will select the Concessionaire through Request for Proposal (RFP) for developing existing Government funded vacant housing complexes to be used as ARHCs for a period of 25 years under Repair/Retrofit, Develop,
Operate and Transfer (RDOT) on Public Private Partnership (PPP) Mode under Model-1. States/UTs including State of Maharashtra are currently identifying existing vacant Government buildings which are readily available for converting into ARHCs after making them livable under Model-1.

Under Model-2, Expression of Interest (EoI) has been issued to invite applications from Public/Private Entities to construct, operate and maintain ARHCs on their own available vacant land. The last date of submitting application is March 11, 2021 after which ARHCs will be constructed.

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